ORDERS OF THE TRIBUNAL

Copy or order off. 19.1.55 issued to the Comsels but both sode.

5-05/105

m 25/10

19.1.05

By feling a remo dated

19.1.05, the learnest corensel for the

opplicant seems permission to

witholow the out to settle his

grievance with the department.

grievance with the department

the has also prayed to granthim

liberty to approach the Tribunal

liberty to approach by the action

if he is aggrieved by the action

g the Respondents count for the

Respondents have no objection to

theo.

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made and memo filed, this

made and memo filed, this

No costs.

1/ou-chairman